# Phul Jha

Secretary-in-Charge Biher Legislative Assembly, Patna



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Letter No.-L.O.B.- 21/2013- 198 /L.A. 31/1/4-

Dear Shri .....

I take this opportunity to apprise you briefly about the 11<sup>th</sup> Session of the 15<sup>th</sup> Bihar. Legislative Assembly which commenced on 06<sup>th</sup> December, 2013 and was adjourned sine-die on 13<sup>th</sup> December, 2013. The House held 06 sittings.

# Opening Address by Hon'ble Speaker

The session commenced with the address by Hon'ble Speaker. Hon'ble Speaker welcome the members and apprise them about the business to be transacted during the session.

He apprised the house about the arrangements made for the live telecast of the proceedings of the House through Doordarshan Kendra, Patna as well as through webcast.govt.in/biharvs. He also apprised the house about the online Question Reply Management system initiated by the Bihar Legislative Assembly Secretariat.

Hon'ble Speaker concluded his address with the hope & faith for positive co-operation of the members in conducting the House.

### Assent to Bills

A statement concerning the assent of HE the Governor of Bihar to Twelve Bilis passed during the 10<sup>th</sup> session of 15<sup>th</sup> Assembly was stated by the Assembly Secretary.

## Financial Business

The 02<sup>nd</sup> supplementary demands for grants for the year 2013-14 were presented before the house on 09<sup>th</sup> December, 2013. Discussion and voting on this supplementary demands for grants was passed by voice vote on 12<sup>th</sup> December, 2013 and the concerned Appropriation Bill was passed on the same day.

# Papers Laid on the Table

During the Session, the following Reports, Rules & Notifications were laid on the table of the House by the concerned Minister-in-charge:-

- 2<sup>nd</sup> quarterly result of trend of receipts & expenditure for the financial year 2013-14 U/S-11 of the Bihar Fiscal Responsibilities and Finance Management Act, 2006.
- (ii) The Report of the CAG on Finance Account (Part-I & II) & Appropriation Account of Bihar Govt. for the year ended on 31<sup>st</sup> March, 2013 U/A-151 (2) of the Indian Constitution.
- (iii) S.O.-517, 518, 519, 520, 521, 522, 523, 524 dated 25.10.2013 and S.O.-526, 527 dated 18.11.2013 under the provision of Section-99 of the Bihar Value Added Tax Act, 2005.
- (iv) A copy of Notification No.-3449 dated 06.11.2007, Notification No.-497 dated 24.02.2010, Notification No.-1256 dated 18.05.2010, Notification No.-1257 dated 18.05.2010, Notification No.-3539 dated 10.10.2011, Notification No.-3967 dated 10.09.2013 and Notification No.-180 dated 15.01.2013 of Disaster Management Department U/S-78 (3) of the Bihar Disaster Management Act, 2005.

### Legislative Business

During the session, following Bills were introduced, considered and passed by the House:-

- (1) THE BANGAL, AGRA AND ASSAM CIVIL COURT (BIHAR AMENDMENT) BILL, 2013
- (2) THE BIHAR DELEGATED LEGISLATION PROVISIONS BILL, 2013
- (3) THE BIHAR MUNICIPAL (AMENDMENT) BILL, 2013
- (4) THE BIHAR APPROPRIATION (NO.-4) BILL, 2013

#### Petitions

During the session 52 petitions were received out of which 31 were accepted and 21 were rejected. A statement of accepted petitions was laid on the table by the Secretary-in-charge.

### Nivedan

In this session, 116 Nivedans were received out of which 95 were admitted and sent to the concerned department for reply and rest 21 were rejected.

### Questions

During the session, altogether 998 notices of questions were received, out of which 667 were admitted. Out of said admitted questions, 11 were short notice questions, 512 were starred questions and 124 were unstarred questions. 18 questions were answered on the floor of the House. Answers to 157 questions were placed on the table of the House. Answer of 49 questions were enclosed with the printed questions, 10 questions were not asked due to the absence of the member concerned and 413 questions were not asked due to paucity of time.

# Calling Attention Motions

149 notices for Calling Attention Motions were received out of which 10 were accepted for oral replies and 118 notices were sent to the concerned departments for written replies. Out of 149 notices 21 notices were rejected.

#### Zero Hour

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

### **Private Member Resolutions**

During the session, 126 notices of Private Member Resolutions were received out of which 112 were accepted and 24 were rejected. Out of accepted notices, 60 were withdrawn and 02 were accepted in the House, 50 were not taken due to the absence of member concerned in the House.

# Special Debate on the Matter of Public Importance

On 11<sup>th</sup> December, 2013 the House made debate on the matter of Public importance i.e. "Situation arised due to Terrorism, Communalism and Naxalism in the state" (राज्य में आतंकचार, साम्प्रदायिकता एवं नक्सलबाद से उत्पन्न स्थिति) The debate was made on the notice of the Hon'ble member Sri Nan Kishore Yadav and Other Hon'ble members. It was a notice given under rule 43 of the Rules of Procedure and Conduct of Business.

On 13<sup>th</sup> December, 2013 the House made debate on the matter of Public importance i.e. "Situation arised due to downfall of economical, educational and Social status of the Muslim Community in the state" (राज्य में मुसलमानों को आर्थिक, शैक्षणिक एवं सामाजिक स्थित में हो रही गिरावट से उत्पन स्थिति) The debate was made on the notice of the Hon'ble member Sri Abdul Bari Siddique and Other Hon'ble members. It was a notice given under rule 43 of the Rules of Procedure and Conduct of Business.

# **Obituary Reference**

During this session, the House mourned the death of the following dignitaries :-

- (1) Late Anup Lal Yadav, Ex. MP and MLA
- (2) Late D. P. Yadav, Ex. MP
- (3) Late Hari Kishore Singh, Ex. MP
- (4) Late Lutffur Rahman, Ex. MLA
- (5) Late Rudra Pratap Sadangi, Ex. MP and MLA
- (6) Late Ram Briksha Choudhary, Ex. MLA
- (7) Late Ram Prayesh Paswan, Ex. MLC
- (8) Late Chaturbhuj Prasad Singh, Ex. MLA
- (9) Late Ram Ball Pandey, Ex. MLA
- (10) Late Najmuddin, Ex. MLA
- (11) Late Munishwar Prasad Singh, Ex. MLA
- (11) Late Mullishwai Prasad Singh, Ex. Mil
- (12) Late Rajgir Choudhary, Ex. MLA
- (13) Late Haridwar Prasad Singh, Ex. MP
- (14) Late Baleshwar Singh Paswan, Ex. MLA and
- (15) Late Nelson Mandela, Ex. President of South Africa

# Valedictory Speech

On 13<sup>th</sup> December, 2013 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

# Prorogation

The 11<sup>th</sup> session of the 15<sup>th</sup> Bihar Legislative Assembly was prorogued w.e.f. 13<sup>th</sup>December, 2013 vide Notification No.- P.A.-1/V.M.(Session)-01-01/2013-10 dated 02.01.2014.

With warm regards.

Yours Sincerely,

Shut 31.9

(Phul Jha) 29.1.14

Secretary-in-charge, Bihar Legislative Assembly, Patna.

To,	
	Shri